

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----
PETITION NUMBER : CP/CA/98/2023
NAME OF THE PETITIONER : Mr Vijayraman Raman Kambainallur
NAME OF THE RESPONDENT(S) : M/s Trdfin Support Service Pvt Ltd & 4 Ors
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr. A.R. Ramanathan for the Petitioner. Ld. Sr. Advocate R. Sankaranarayanan for R1, R2 and R3. Ld. Counsel Mr. B. Dhanaraj for R4. Ld. Counsel Mr. R. Venkatavaradan for R5.

Ld. Counsel for R5 seeks permission to file Counter. Permission granted to file counter by R5.

List the matter at **top of the list on 09.11.2023 for hearing.**

— sd —

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

— sd —

JYOTI KUMAR TRIPATHI
Member (Judicial)